

National Company Law Tribunal


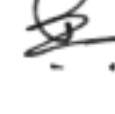

Allahabad Bench

CP NO. (IB) 127/ALD/2017 (ANo  
06/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE COMPANY: JBB Enterprises vs YMS Mobitech Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: U/S Insolvency Code

Sl. NO.	Name	Designation	Representation	Signature
1.	AMITABH AGARWAL	Advocate	Applicant	
2.	Dr. Pawan Jaiswal	PCMA	<del>YMS</del> JBB	
3.	AMIT VERMA	Advocate STANDING COUNSEL	State of U.P. R1, R2 & R3	

CP No.(IB) 127/ALD/2017, with CA No.06/2018

Advocate Sh. Amitabh Agarwal for the applicant. Sh. Amit Verma learned Standing Counsel for the State of U.P. He seeks time to get instruction for filing reply to the present petition. Further, as per record a formal notice has already been issued to the office of the Advocate General of Rajasthan, District Magistrate of Jaipur and Superintendent of Police Jaipur Rajasthan in respect of present petition.

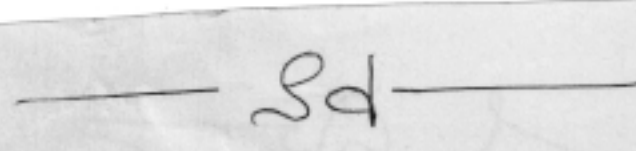
However, any reply/response therefrom is still awaited. Hence, further opportunity is granted to the State of Rajasthan to file its reply/offer its comment on the issue involved in the present petition.

A copy of this order be communicated to the Office of the Secretary Home State of Rajasthan, learned Advocate General State of Rajasthan, District Magistrate and Superintendent Police Jaipur, Rajasthan as reminder to expedite its reply/comments.

The matter to be listed on 7<sup>th</sup> March, 2018.

Date: 08/02/2018

Typed by  
Md. Zaid  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)